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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

**INDEX**

*IN*

**Compliance Affidavit**

(On behalf of Department of Drinking Water and Sanitation, State of  
Uttarakhand)

in

Original Application No. 200 of 2014

M.C Mehta

Petitioner

Versus

Union of India

Respondent

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**Date:** , April, 2025

Place: Dehradun

Filed by

**Kaushal Gautam**  
Advocate  
Supreme Court of India  
Reg. No. D/119/98  
Mob. No.-9811101934

**KAUSHAL GAUTAM**

**COUNSEL FOR THE RESPONDENT**

A-25, 2<sup>nd</sup> Floor, DEFENCE COLONY

NEW DELHI-110024

MOB NO.-9811101934

**E-mail:** officeofkaushalgautam@gmail.com

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Affidavit of Vivek Kumar Jain,  
aged about 47 years, s/o late Sh.N.  
Chandra Jain presently posted as  
Deputy Secretary, Drinking  
Water & Sanitation Department,  
State of Uttarakhand.

  
**Deponent**

I, the above-named deponent does hereby solemnly affirm and state on  
oath as under: -

1. That the deponent is presently posted as the Deputy Secretary,  
Department of Drinking Water & Sanitation, State of Uttarakhand,  
and is duly authorized to sign and file the instant affidavit on behalf of



the State of Uttarakhand and as such is fully conversant with the facts of the case.

2. The above-mentioned matter was listed for hearing on 16.04.2025 wherein the Hon'ble National Green Tribunal was pleased to issue the following directions: -

“.....

12. *“The secretary, Urban Development will also file a time-bound plan for 100% treatment of sewage generated in different districts and local bodies within the State of Uttarakhand to ensure no discharge of untreated sewage in river Ganga flowing through State of Uttarakhand. This will also include the plan for setting up the STP and their operationalization with house-hold connectivity, and ensuring that existing STP comply with all the norms. Let affidavit to this effect be filed by Secretary, Urban Development within eight weeks”.*

.....”

That, the present affidavit is being filed in compliance of the orders of this Hon'ble NGT dated 13 February, 2025, wherein Para 12 of the said order states that Secretary Urban Development Department, Uttarakhand to file a time-bound plan for 100% treatment of sewage generated in different districts and local bodies within the State of Uttarakhand.

2. That for the abatement of Sewage Pollution in the river Ganga 45 STPs (Under National Ganga River Basin Authority (NGRBA) and Namami Gange Programmes) in the 17 ULBs/Ganga towns with the



*Rajender Singh Negi*

treatment capacity of 214.755 MLD has been installed and functional by treating 131 drains before discharging in the river Ganga.

Total Sewage Generation in Ganga towns	188.076 MLD
In Ganga Towns total installed capacity	214.755 MLD (43 STPs) <b>(Annexure – 1)</b>
Actual Utilization of installed Capacity in Ganga town	188.076 MLD
Total Nos. of drain intercepted in Ganga town	131

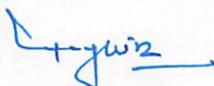
3. Regular monitoring on monthly basis of surface water is being conducted at 79 locations by UKPCB has installed display board at Triveni Ghat Rishikesh, Kaudiyala Badrinath road Tehri Garhwal and Devprayag Tehri Garhwal. The data also displayed through Board website.
4. That for the evaluation of the performance of STPs, 24 STPs are equipped with Online Continuous Emission/Effluent Monitoring System (OCEMS) and are linked with Ganga Tarang Web Portal, for the installation of the OCEMS on the rest of the STPs, Jal Nigam is preparing the Perposal/DPR.
5. Monthly monitoring of inlet and outlet wastewater quality is conducted by the Uttarakhand Pollution Control Board (UKPCB) and Uttarakhand Peyjal Nigam/Uttarakhand Jal Sansthan to ensure compliance with water quality standards, including faecal coliform testing. These measures aim to prevent the discharge of untreated effluent into the Ganga.



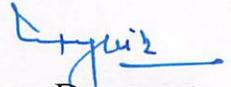
*[Handwritten Signature]*

6. With these initiatives of Namami Gange Programme water quality from Gangotri up to Rishikesh has improved from class-B to class-A which is fit for drinking. However, after Rishikesh to downstream of Haridwar water quality comes Class-B, which is fit for outdoor bathing.
7. That in rural areas a total of 498 villages in 07 districts of Garhwal division have been identified as a Ganga Gram (Namami Gange villages). In 39 villages of Haridwar, 03 villlages of Dehradun and 01 village of Pauri Toilet with septic tank are available, while in other hilly districts toilet with only leach pit are used currently.
8. That, in rural areas toilet with single/twin pit and septic tank are used. Total 14,16,317 household toilets are constructed.
9. That, in rural areas one project in Bhadrabad block of Haridwar is ongoing to cover all the 70 Gram Panchayats by Fecal Sludge Treatment Plant (FSTP) for which 50 KLD FSTP plant is under construction and 5 collection stations will be developed to collect the feacal sludge to FSTP for treatment.
10. That, it is pertinent to mention that all the information provided by the Department of Drinking Water and Sanitation, since department of Drinking water & sanitation is the nodal department for construction & maintenance of the STPs and household connectivity. All the executing agencies like Uttarakhand Peyjal Nigam (UKPJN), Uttarakhand Jal Sansthan (UJS) & SWAJAL are under the administrative control of Drinking Water & Sanitation.

That the deponent is a responsible Government servant having the highest regard for the Hon'ble Tribunal and order passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this

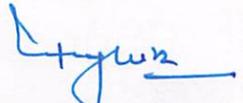


Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.

  
Deponent

Verification: -

Verified at Dehradun on the 14 day of April, 2025, that the contents of the accompanying compliance affidavit are true and correct to the best of my knowledge and belief based on the official record and nothing is false, and no material has been concealed therein.

  
Deponent

Dated: 14 April, 2025



17/4/25  
This affidavit is sworn before me by  
Shri..... Vivek Jain .....  
who is identified by Shri.....  
at Dehradun on.....

17/4/25  
(Rajender Singh Negi)  
Advocate & Notary, Dehradun

**STP Details of Uttarakhand State (Report Feb-2025)**  
**Installed STPs**

S.No.	District	City/ Town	Ganga Town / Other Town	Name of STP	O&M Agency	Installed Capacity (MLD)	Utilization Capacity (MLD)
1	Haridwar	Haridwar	Ganga	27 MLD STP, Jagjeetpur (UPG in NGP)	UJS	27.000	27.000
2	Haridwar	Haridwar	Ganga	18 MLD STP, Jagjeetpur	UJS	18.000	18.000
3	Haridwar	Haridwar	Ganga	18 MLD STP, Sarai (UPG in NGP)	UJS	18.000	18.000
4	Haridwar	Haridwar	Ganga	68 MLD STP, Jagjeetpur	UKPJN_GM (GANGA)	68.000	63.222
5	Haridwar	Haridwar	Ganga	14 MLD STP, Sarai	UKPJN_GM (GANGA)	14.000	14.000
6	Dehradun	Rishikesh	Ganga	26 MLD STP, Lakkarghat,	UKPJN_GM (GANGA)	26.000	17.916
7	Uttarkashi	Gangotri	Ganga	1.0 MLD STP, Gangotri (State Sector)	UJS	1.000	0.200
8	Uttarkashi	Uttarkashi	Ganga	2.0 MLD STP, Gyansu (UPG in NGP)	UJS	2.000	2.000
9	Tehri	Munikireti	Ganga	5 MLD STP, Chorpani	UKPJN_GM (GANGA)	5.000	3.017
10	Tehri	Munikireti	Ganga	7.5 MLD STP, Chandreshwar Nagar	UKPJN_GM (GANGA)	7.500	7.263
11	Tehri	Tapovan	Ganga	3.5 MLD STP, Tapovan (UPG in NGP)	UJS	3.500	3.500
12	Tehri	New Tehri	Ganga	5.0 MLD STP, Bhagirathipuram	UJS	5.000	2.500
13	Tehri	Devprayag	Ganga	0.075 MLD STP, Shanti Bazar	UKPJN_GM (GANGA)	0.075	0.016
14	Tehri	Devprayag	Ganga	0.150 MLD STP, Sangam Bazar	UKPJN_GM (GANGA)	0.150	0.082

S.No.	District	City/ Town	Ganga Town / Other Town	Name of STP	O&M Agency	Installed Capacity (MLD)	Utilization Capacity (MLD)
15	Tehri	Devprayag	Ganga	1.4 MLD STP, Bah Bazar	UJS	1.400	1.400
16	Tehri	Kirtinagar	Ganga	10 KLD STP, Kirtinagar	UJS	0.010	0.010
17	Tehri	Kirtinagar	Ganga	50 KLD STP, Kirtinagar	UJS	0.050	0.030
18	Pauri	Srinagar	Ganga	3.5 MLD STP, Srinagar (UPG in NGP)	UKPJN_GM (GANGA)	3.500	2.129
19	Pauri	Srinagar	Ganga	1.0 MLD STP, Srinagar	UJS	1.000	0.500
20	Pauri	Srikot	Ganga	0.050 MLD STP, Taulia Nala, Srikot	UKPJN_GM (GANGA)	0.050	0.011
21	Pauri	Srikot	Ganga	0.075 MLD STP, Junior High School Nala, Srikot	UKPJN_GM (GANGA)	0.075	0.076
22	Pauri	Swargashram	Ganga	3.0 MLD STP, Swargashram (UPG in NGP)	UJS	3.000	3.000
23	Rudraprayag	Rudraprayag	Ganga	0.100 MLD STP-2, Near Rudra Complex	UKPJN_GM (GANGA)	0.100	0.032
24	Rudraprayag	Rudraprayag	Ganga	0.075 MLD STP-3, Near Bus Stand	UKPJN_GM (GANGA)	0.075	0.330
25	Rudraprayag	Rudraprayag	Ganga	0.100 MLD STP-4, Near State Bank (Maszid)	UKPJN_GM (GANGA)	0.100	0.014
26	Rudraprayag	Rudraprayag	Ganga	0.125 MLD STP-5, Near Steel Bridge	UJS	0.125	0.125
27	Rudraprayag	Rudraprayag	Ganga	0.050 MLD STP-6, Near Belni Road	UKPJN_GM (GANGA)	0.050	0.019
28	Rudraprayag	Rudraprayag	Ganga	0.075 MLD STP-1, Near Anoop Negi School	UJS	0.075	-
29	Chamoli	Karanprayag	Ganga	0.050 MLD STP-1, Near Police Chowki	UJS	0.050	0.050
30	Chamoli	Karanprayag	Ganga	0.100 MLD STP-2, Near Purana Pul	UKPJN_GM (GANGA)	0.100	0.043
31	Chamoli	Karanprayag	Ganga	0.050 MLD STP-3, Near Subhash Nagar	UJS	0.050	0.020

S.No.	District	City/ Town	Ganga Town / Other Town	Name of STP	O&M Agency	Installed Capacity (MLD)	Utilization Capacity (MLD)
32	Chamoli	Karanprayag	Ganga	0.050 MLD STP-4, Near Naya Pul	UKPJN_GM (GANGA)	0.050	0.008
33	Chamoli	Karanprayag	Ganga	0.100 MLD STP-5, Near Ward No.1 & 3	UJS	0.100	0.027
34	Chamoli	Nandprayag	Ganga	0.100 MLD STP-1, Near Forest Nala	UJS	0.100	0.090
35	Chamoli	Nandprayag	Ganga	0.050 MLD STP-2, Near Sangam road Nala	UJS	0.050	0.015
36	Chamoli	Gopeshwar-Chamoli	Ganga	1.19 MLD STP-2 Vivekanand Colony	UJS	1.190	0.500
37	Chamoli	Gopeshwar-Chamoli	Ganga	1.12 MLD STP-4, Dindayal Upadhyay Park (Baitarni)	UJS	1.120	0.075
38	Chamoli	Gopeshwar-Chamoli	Ganga	1.25 MLD STP-3, Pokhari Bend	UJS	1.250	0.500
39	Chamoli	Gopeshwar-Chamoli	Ganga	0.760 MLD STP-1 Near Mahindra Show Room (Chamoli Ghat)	UJS	0.760	0.050
40	Chamoli	Gopeshwar-Chamoli	Ganga	0.050 MLD STP-5 Near Old Suspension Bridge	UJS	0.050	0.010
41	Chamoli	Joshimath	Ganga	2.70 MLD STP-2, Marwari	UKPJN_GM (GANGA)	2.700	1.110
42	Chamoli	Joshimath	Ganga	1.08 MLD STP-1, Pokhari	UJS	1.080	0.421
43	Chamoli	Badrinath	Ganga	0.26 MLD STP, Shri Badrinath	UJS	0.260	0.260
44	Chamoli	Badrinath	Ganga	1.0 MLD STP-2, Near Bamini Jhula Pul	UJS	1.000	0.500
45	Chamoli	Badrinath	Ganga	0.010 MLD STP-3, Near Temple	UJS	0.010	0.005
						<b>214.755</b>	<b>188.076</b>